

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. M K HANJURA

Criminal Appeal

No(s). 1968-1970/2014

MANOJ @ MANOJ GURJAR & ORS

Appellant(s)

VERSUS

THE STATE OF U.P

Respondent(s)

(with appln. (s) for stay)

WITH

Crl.A. No. 1971/2014

(With Office Report)

Date : 20/08/2015 These appeals were called on for hearing today.

For Appellant(s)

Mr.Vikas K.Singh,Adv.

Mr. T. N. Singh,Adv.

Ms. Anu Gupta,Adv.

For Respondent(s)

Mr.Abhishek Kr.Singh,Adv.

Mr. Abhisth Kumar,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Ld.counsel for the parties seek and are given four weeks time
as last chance to file the additional documents.
List the matter again on 06.11.2015.

(M K HANJURA)
Registrar

SB

Signature Not Verified

Digitally signed by
Sushma Kumari Bajaj
Date: 2015.08.22
12:28:52 TLT
Reason: